

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-503**  
IB-791/ND/2020

**IN THE MATTER OF:**

SHRI Rizwan Khalee  
V/s.  
Spicejet Ltd

....Applicant

....Respondent

**SECTION**  
U/s 9 IBC

Order delivered on 16.07.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Advocate Amit Punj

**ORDER**

Heard the Ld. Counsels for both the parties. **Reserved for orders.**

In the meantime, Ld. Counsels for both the parties if so desired , may file the short written synopsis within two days from today.

  
-Sdr

**(K.K. VOHRA)**  
**MEMBER (T)**

  
-Sdr

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

Lalit